

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 265 OF 2015

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Vandana Vidhyut Ltd.

...Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Raunak Jain

Counsel for the Respondent(s)

: Mr. K. Gopal Choudhary for R-1

Mr. C.K. Rai

Mr. Paramhans for R-2

ORDER

List the matter on **19.04.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**